

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110
102/241/242/ND/2019

IN THE MATTER OF:

Mr. Anil Agrawal

Vs.

M/s. Omega Icehill Pvt. Ltd. & ors.

....APPLICANT

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 17.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

For the Intervener

:

: Mr. Anil Airi Sr. Advocate accompanied by Mr. Nishant Menon,
Ms. Kavita Sarin, Ms. Sarika Raichur & Mr. Sharif Ahmed,
Advocates

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

List on 26.08.2020.



(Madhu Narula)

Court Officer